

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Criminal Miscellaneous Jurisdiction)

A.B.A. No. 3135 of 2020

Rakesh Kumar Singh

..... Petitioner

Versus

The State of Jharkhand

.....Opposite Party

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Through:- Video Conferencing

For the Petitioner

: Mr. Mohit Prakash, Advocate

Mr. Sujay Dayal, Advocate

Ms. Vani Kumari, Advocate

For the State

: Mr. Shekhar Sinha, P.P.

02/Dated: 09/09/2020

Let this case go out of my list so as to be listed before an appropriate Bench with the permission of Hon'ble The Chief Justice.

(Kailash Prasad Deo, J.)